

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 942 of 2021

Smt. Anita Budhia

....

Petitioner

Mr.A.K.Budhia, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. L. Samantray, AGA

Mr. P.K .Parhi,ASG for Union of India

Mr. D.Panda, Advocate for OP No.3

**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

**ORDER
19.10.2022**

Order No.

14. 1. The Court is informed that the PET/CT scan facility at Acharya Harihar Post Graduate Institute for Cancer has already been inaugurated.

2. In the affidavit dated 18th October, 2022 of the Special Secretary (PH) to Government, Department of Health and Family Welfare, Government of Odisha, it is contended that because of the time taken for transportation of radio-isotopes the PET CT scan facility cannot be made available either at Balasore or Berhampur. According to the State authorities, transportation of radio-isotopes is to take place from Kolkata and Hyderabad respectively. It is contended that unless there are Airports at both places it may not be feasible to have the PET CT scan facility. However, the affidavit is silent on why the

transportation of the radio-isotopes cannot take place from Bhubaneswar by road which should take even less than 4 hours.

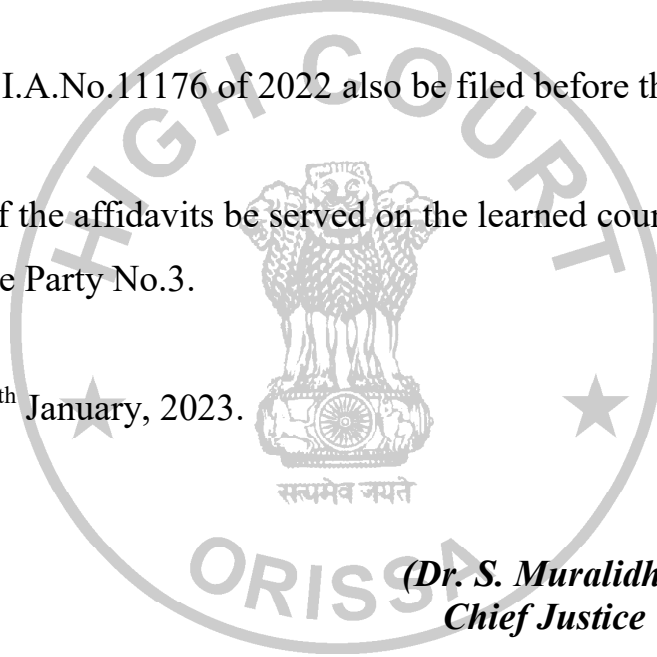
3. Mr. Samantray, learned AGA states that he will seek instructions on this aspect and file a further affidavit.

4. A detailed report in respect of making the facility available at Capital Hospital, Bhubaneswar shall also be submitted along with affidavit.

5. Reply to I.A.No.11176 of 2022 also be filed before the next date.

6. Copies of the affidavits be served on the learned counsel appearing for Opposite Party No.3.

7. List on 4th January, 2023.



(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge